

ITEM NO.823

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s).35580/2022

MOHAMMAD AZAM KHAN

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ORS.

Respondent(s)

Date : 07-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. P. Chidambaram, Sr. Adv.(mentioned by)  
Mr. Nizam Pasha, Adv.  
Mr. Javedur Rahman, AOR  
Mr. Mudassir, Adv.

For Respondent(s) Ms. Garima Prashad, Sr. Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 Issue notice, returnable on 9 November 2022.
- 3 Ms Garima Prashad, senior counsel, shall take instructions, in the meantime.
- 4 Liberty to serve the Standing Counsel for the Election Commission of India, in addition.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR